

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

202. IA/263/2023 IN C.P. (IB)/73(MB)2021

**IN THE MATTER OF**

Nagpur Nagarik Sahakari Bank Ltd

Vs

Greatwall Corporate Services Pvt Ltd

Section 7 of the Insolvency & Bankruptcy Code, 2016

**Order Delivered on 29.04.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant: Adv. Rohit Gupta (PH)  
RP in person: CA Prashant Jain (PH)

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**ORDER**

**I.A. 263/2023**

The Ld. Counsel for the RP states that the amended plan which has been voted over on 30.04.2024. Therefore, let this matter posted for **07.05.2024**.

Sd/-  
MADHU SINHA  
Member (Technical)  
Shubham

Sd/-  
REETA KOHLI  
Member (Judicial)